

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.2814
TO BE ANSWERED ON 28TH DECEMBER, 2018**

AYUSH UNIVERSITIES/COLLEGES

2814. SHRI GODSE HEMANT TUKARAM:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the course-wise number of students enrolled for graduation and postgraduation courses in AYUSH Universities/ colleges along with details of subjects offered therein;
- (b) whether enrolment under post graduation course in Unani, Siddha and Homoeopathy is nil in various AYUSH colleges;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the details of the efforts made by the Government for the promotion and expansion of higher education in Indian medical systems?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): The number of students enrolled in Ayurveda UG 26312, PG 4307 students, Unani UG 2845, PG 210 students, Siddha UG 580 PG 140 students and Homeopathy UG 17293 PG 1328.

The details are available in public domain and can be accessed at <http://ayush.gov.in/list-ayurveda-siddha-unani-and-homoeopathy-colleges>

(b) & (c): The enrollment under post graduation courses, is 210 seats in Unani, 140 seats in Siddha and 1328 seats in Homeopathy.

The details are available in public domain and can be accessed at <http://ayush.gov.in/list-ayurveda-siddha-unani-and-homoeopathy-colleges>.

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(d): For Ayurveda, Siddha and Unani:

- (i) The Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2016 & 2018 are amended on 07.11.2016 and 07.12.2018 respectively.
- (ii) The Indian Medicine Central Council (Post Graduate Unani Education) Regulations, 2016 & 2018 are amended on 07.11.2016 and 07.12.2018 respectively.
- (iii) The Indian Medicine Central Council (Post Graduate Siddha Education) Regulations, 2016 & 2018 are amended on 07.11.2016 and 07.12.2018 respectively.

For Homeopathy: The Ministry of AYUSH through its Statutory Regulatory Council, Central Council of Homoeopathy(CCH) is regulating the education and promotions of Homoeopathy in accordance to the provisions of Homoeopathy Central Council Act,1973. Accordingly, undergraduate course (BHMS) of five and half years and Post –graduate Course MD (Hom.) of three years in seven specialty subjects are conducted.